

discussed and progress reviewed in the State Relief Commissioners' Conferences held on 10th March, 2003, 2nd July, 2003 and 3rd July, 2004.

(b) and (c) The response of the State Governments/State Relief Commissioners to the recommendations made by this Ministry from time to time has been quite positive. The State Governments have taken several measures to put in place the required capabilities for disaster management including mitigation and preparedness measures, keeping in view their respective vulnerabilities.

Commission enquiring into disappearance of Netaji

628. SHRI MANOJ BHATTACHARYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Netaji Enquiry Commission appointed several years back to inquire into the mysterious disappearance of Netaji Subhas Chandra Bose from India is still at work;

(b) if so, when it is likely to submit its report;

(c) whether any new information has been brought to Commissions' notice throwing light on the subject-matter of the inquiry and if so, the details thereof; and

(d) whether Government are considering to give an extension to Commission to complete its work and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) Yes, Sir.

(b) By 14.5.2005

(c) The Commission has indicated that it cannot furnish any details at this stage in the interest of proper inquiry.

(d) Does not arise.

Exclusive security organisation for airports and ports

629. SHRI S.M. LALJAN BASHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a proposal to form a separate security organisation exclusively for airports and seaports and other entry points to the country;